

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**  
**WESTERN ZONE BENCH PUNE AT PUNE .**

**ORIGINAL APPLICATION NO. 97 OF 2023 (WZ)**

KAILAS CHIMA CHAKOR

.. **APPLICANT**

V/s

STATE OF MAHARASHTRA  
AND OTHERS

.. **RESPONDENTS**

**INDEX**

SR NO	ANN E XUR E	PARTICULARS	PAGE NOS.	
			From	To
1.		Index	-	111
2.		Reply	112	115
3.		Affidavit in Support	116	117
4.	R-1	Copy of the consents received from the nearby residential owners and the Gram Panchayat	118	151
		<b>LAST PAGE NO.</b>		<b>151</b>

PUNE

DATE : 19 /03/2024



ADVOCATE FOR THE RESPONDENT NO.9 to 11



not maintainable under the provisions of Sec.14 r/w 15 of the NGT Act, 2010. The Respondent Nos. 9 to 11 are the owners of M/s Shivkrupa Stone Crusher. The said Stone Crusher has received 'Consent to Operate' under the orange category from the Respondent No.8 herein on 16.10.2022. The said Consent is valid and subsisting till 31.12.2025 (**Consent is annexed at Page 38 of the Original Application**).

3. It is further submitted that the Applicant herein has not challenged the said consent before the appropriate Authority and in order to overcome the bar of limitation has directly filed the present Original Application. It is submitted that, it is a trite at law that if a person is unable to do anything directly, is barred for doing the same indirectly. On this count itself, the present Original Application is liable to be dismissed.
4. The Respondent Nos. 9 to 11 submit that, they had acted obtaining the requisite permission for installing the machinery of stone crusher and till date, they have not received any warning notice, show cause notice from the Respondent No.8 herein. The Applicant is related of the Respondent No.9 to 11 and in view of the family dispute, has approached this Hon'ble Tribunal by filing the present false Original Application. Copies of the consents

received from the nearby residential owners and the Gram Panchayat are annexed hereto and marked as **ANNEXURE – R-1 colly.**

5. These Respondents state that for the purpose of gravity, these Respondents have not denied each and every allegation, statement and contention of the Applicant which is ex-facia contrary to the contention of these Respondents and its stand in the present case except to the extent that such allegation, statement or contention necessitate, cogent, warrant or reply.

#### **PARAWISE REPLY**

6. With respect to contents of Para No.1, the contents therein are false and hence, denied by these Respondents. I Applicant is put to the strict proof to produce the relevant proofs as regards the contents of para no.1.
7. With respect to contents of Para No.2, the contents therein are true and correct.
8. With respect to contents of Para No.3 and 4, the same is a matter of record and the Respondent No.8 will be appropriate Authority to comment on the same.
9. With respect to contents of Para No.5, 6, are denied by these Respondents. Beside the present Applicant, there is no other

resident in the said village making any allegations or filing complaints against the present Respondents, and that in the present Applicant with a view to harass the present Respondents herein has preferred Original Application.

10. With respect to contents of Para No.7, it is submitted that, the contents therein are false and incorrect and that these Respondents are producing herewith before this Hon'ble Tribunal the necessary permissions granted by the Gram Panchayat and also the Consents of the residents, who are residing nearby the Stone Crusher Unit.
11. With respect to contents of Para No.8, it is submitted that, the Respondent No.3 has already granted the Consent to Operate to these Respondents and the same has not been challenged by the Applicant and hence, the Applicant by way of present Original Application cannot seek quashing of the said permission without preferring the Appeal before the appropriate Authority. In view of the submissions and averments made herein above, the present Original Application is required to be dismissed with costs.

PUNE  
DATE 19 /03 /2024



ADVOCATE FOR RESPONDENT NO. 9 to 11

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**

**WESTERN ZONE BENCH, PUNE**

**AT PUNE**

**ORIGINAL APPLICATION NO. 97 OF 2023 (WZ)**

**KAILAS CHIMA CHAKOR**

**.. APPLICANT**

**V/s**

**STATE OF MAHARASHTRA  
AND OTHERS**

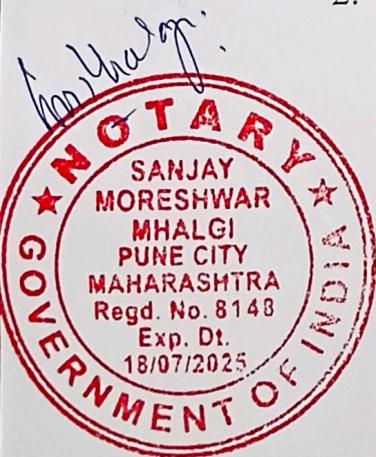
**.. RESPONDENTS**

**AFFIDAVIT IN SUPPORT OF REPLY**

**MAY IT PLEASE THE HON'BLE TRIBUNAL**

I, Dnyaneshwar Haribhau Chakor, adult, the Respondent No.10, residing at Pimpale, District Ahmednagar, do hereby state on solemn affirmation as under: -

1. I say that I am the Respondent No.10, and am authorized to file the present Affidavit on behalf of Respondent Nos.9 to 11. I say that I am aware of the facts and circumstances of the present case and hence am able to depose the same on oath.
2. I say that the Respondent herein has filed the reply to the Original Application. I say that the contents of the said reply and the present affidavit are true and correct to the best of my knowledge, information, belief and the legal advice which I believe to be correct.

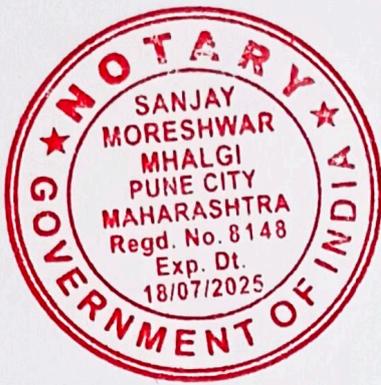


WHATEVER stated herein above is true and correct to the best of my knowledge and belief and for the same I have signed hereunder at

Pune on 19<sup>th</sup> day of March, 2024.

*[Signature]*

Deponent



**BEFORE ME**  
*[Signature]*  
**SANJAY MORESHWAR MHALGI**  
ADVOCATE & NOTARY  
GOVT. OF INDIA  
REGD. No. 8148

**NOTED AND REGISTERED**  
**AT SERIAL NUMBER 38**  
**DATE 19/03/2024**



दि.१८/०८/२०२३

## संमती पत्र

मी श्री.वाळासाहेब निवृत्ती चकोर मौजे पिंपळे  
ता.संगमनेर जि.अहमदनगर येथील रहिवासी असून कोणच्याही दबावाखाली न येता  
स्वमताने असे लिहून देतो कि, गट क्रमांक ५२२ मध्ये श्री शिवकृपा स्टोन केशर व्यवसाय सुरु  
आहे. सदर व्यवसाय माझ्या घरापासून खूप अंतरावर असून मला व माझ्या कुटुंबातील  
सदस्यांना कोणत्याही प्रकारचा त्रास नाही. सदर व्यवसाय सुरु ठेवण्यास माझी व माझ्या  
कुटुंबाची कोणत्याही प्रकारची हरकत नसून सदर व्यवसाय सुरु ठेवण्यास आमची संमती  
आहे.

  
ब्राय्.

DATE: 18/08/2023

CONSENT LETTER

I, Mr. Balasaheb Nivrutti Chakor, a resident of village Pimple, Tal.Sangamaner Dist.Ahmednagar, without coming under the pressure of anyone, hereby give this Consent Letter on my own accord that M/s Shivkrupa Stone Crusher business is running in land Gat No.522. The said business is very far away from my house and there is no nuisance/trouble for my family members and me. My family members and I have no objection to continue the said business; we agree to continue the said business.

Yours faithfully

Sd/-

दि. १८/०८/२०२३

## संमती पत्र

मी श्री.शांताराम विठ्ठल चकोर मौजे पिंपळे  
ता.संगमनेर जि.अहमदनगर येथील रहिवासी असून कोणच्याही दबावाखाली न येता  
स्वमताने असे लिहून देतो कि, गट क्रमांक ५२२ मध्ये श्री शिवकृपा स्टोन केशर व्यवसाय सुरु  
आहे. सदर व्यवसाय माझ्या घरापासून खूप अंतरावर असून मला व माझ्या कुटुंबातील  
सदस्यांना कोणत्याही प्रकारचा त्रास नाही. सदर व्यवसाय सुरु ठेवण्यास माझी व माझ्या  
कुटुंबाची कोणत्याही प्रकारची हरकत नसून सदर व्यवसाय सुरु ठेवण्यास आमची संमती  
आहे.



आपला विश्वासू

DATE: 18/08/2023

CONSENT LETTER

I, Mr. Shantaram Vitthal Chakor, a resident of village Pimple, Tal.Sangamaner Dist.Ahmednagar, without coming under the pressure of anyone, hereby give this Consent Letter on my own accord that M/s Shivkrupa Stone Crusher business is running in land Gat No.522. The said business is very far away from my house and there is no nuisance/trouble for my family members and me. My family members and I have no objection to continue the said business; we agree to continue the said business.

Yours faithfully

Sd/-

दि.१८/०८/२०२३

## संमती पत्र

मी श्री.दिगंबर दामू चकोर मौजे पिंपळे

ता.संगमनेर जि.अहमदनगर येथील रहिवासी असून कोणच्याही दवावाखाली न येता  
स्वमताने असे लिहून देतो कि, गट क्रमांक ५२२ मध्ये श्री शिवकृपा स्टोन क्रेशर व्यवसाय सुरु  
आहे. सदर व्यवसाय माझ्या घरापासून खूप अंतरावर असून मला व माझ्या कुटुंबातील  
सदस्यांना कोणत्याही प्रकारचा त्रास नाही. सदर व्यवसाय सुरु ठेवण्यास माझी व माझ्या  
कुटुंबाची कोणत्याही प्रकारची हरकत नसून सदर व्यवसाय सुरु ठेवण्यास आमची संमती  
आहे.

दिगंबर दामू चकोर

आपला विश्वासू

DATE: 18/08/2023

CONSENT LETTER

I, Mr. Digambar Damu Chakor, a resident of village Pimple, Tal.Sangamaner Dist.Ahmednagar, without coming under the pressure of anyone, hereby give this Consent Letter on my own accord that M/s Shivkrupa Stone Crusher business is running in land Gat No.522. The said business is very far away from my house and there is no nuisance/trouble for my family members and me. My family members and I have no objection to continue the said business; we agree to continue the said business.

Yours faithfully

Sd/-

दि.१८/०८/२०२३

## संमती पत्र

मी श्री.बबन शिवराम चकोर मौजे पिंपळे

ता.संगमनेर जि.अहमदनगर येथील रहिवासी असून कोणच्याही दबावाखाली न येता  
स्वमंताने असे लिहून देतो कि, गट क्रमांक ५२२ मध्ये श्री शिवकृपा स्टोन केशर व्यवसाय सुरु  
आहे. सदर व्यवसाय माझ्या घरापासून खूप अंतरावर असून मला व माझ्या कुटुंबातील  
सदस्यांना कोणत्याही प्रकारचा त्रास नाही. सदर व्यवसाय सुरु ठेवण्यास माझी व माझ्या  
कुटुंबाची कोणत्याही प्रकारची हरकत नसून सदर व्यवसाय सुरु ठेवण्यास आमची संमती  
आहे.

श्री.बबन शिवराम चकोर  
आपला विश्वासू

DATE: 18/08/2023

CONSENT LETTER

I, Mr. Baban Shivrtam Chakor, a resident of village Pimple, Tal.Sangamaner Dist.Ahmednagar, without coming under the pressure of anyone, hereby give this Consent Letter on my own accord that M/s Shivkrupa Stone Crusher business is running in land Gat No.522. The said business is very far away from my house and there is no nuisance/trouble for my family members and me. My family members and I have no objection to continue the said business; we agree to continue the said business.

Yours faithfully

Sd/-

दि. १८/०८/२०२३

## संमती पत्र

मी श्री. कचरू निवृत्ती चकोर मौजे पिंपळे

ता. संगमनेर जि. अहमदनगर येथील रहिवासी असून कोणच्याही दवावाखाली न येता स्वमताने असे लिहून देतो कि, गट क्रमांक ५२२ मध्ये श्री शिवकृपा स्टोन क्रेशर व्यवसाय सुरु आहे. सदर व्यवसाय माझ्या घरापासून खूप अंतरावर असून मला व माझ्या कुटुंबातील सदस्यांना कोणत्याही प्रकारचा त्रास नाही. सदर व्यवसाय सुरु ठेवण्यास माझी व माझ्या कुटुंबाची कोणत्याही प्रकारची हरकत नसून सदर व्यवसाय सुरु ठेवण्यास आमची संमती आहे.

  
अभयना विश्वासु

DATE: 18/08/2023

CONSENT LETTER

I, Mr. Kacharu Nivrutti Chakor, a resident of village Pimple, Tal.Sangamaner Dist.Ahmednagar, without coming under the pressure of anyone, hereby give this Consent Letter on my own accord that M/s Shivkrupa Stone Crusher business is running in land Gat No.522. The said business is very far away from my house and there is no nuisance/trouble for my family members and me. My family members and I have no objection to continue the said business; we agree to continue the said business.

Yours faithfully

Sd/-

दि. १८/०८/२०२३

## संमती पत्र

मी श्री. महेश म्हतारवा चकोर मौजे पिंपळे

ता.संगमनेर जि.अहमदनगर येथील रहिवासी असून कोणच्याही दवावाखाली न येता स्वमताने असे लिहून देतो कि, गट क्रमांक ५२२ मध्ये श्री शिवकृपा स्टोन केशर व्यवसाय सुरु आहे. सदर व्यवसाय माझ्या घरापासून खूप अंतरावर असून मला व माझ्या कुटुंबातील सदस्यांना कोणत्याही प्रकारचा त्रास नाही. सदर व्यवसाय सुरु ठेवण्यास माझी व माझ्या कुटुंबाची कोणत्याही प्रकारची हरकत नसून सदर व्यवसाय सुरु ठेवण्यास आमची संमती आहे.



अपुजा विश्वाम्

DATE: 18/08/2023

CONSENT LETTER

I, Mr. Mahesh Mhatarba Chakor, a resident of village Pimple, Tal.Sangamaner Dist.Ahmednagar, without coming under the pressure of anyone, hereby give this Consent Letter on my own accord that M/s Shivkrupa Stone Crusher business is running in land Gat No.522. The said business is very far away from my house and there is no nuisance/trouble for my family members and me. My family members and I have no objection to continue the said business; we agree to continue the said business.

Yours faithfully

Sd/-

दि.१८/०८/२०२३

## संमती पत्र

मी श्री.शरद म्हातारबा चकोर मौजे पिंपळे

ता.संगमनेर जि.अहमदनगर येथील रहिवासी असून कोणच्याही दबावाखाली न येता स्वमत्ताने असे लिहून देतो कि, गट क्रमांक ५२२ मध्ये श्री शिवकृपा स्टोन क्रेशर व्यवसाय सुरु आहे. सदर व्यवसाय माझ्या घरापासून खूप अंतरावर असून मला व माझ्या कुटुंबातील सदस्यांना कोणत्याही प्रकारचा त्रास नाही. सदर व्यवसाय सुरु ठेवण्यास माझी व माझ्या कुटुंबाची कोणत्याही प्रकारची हरकत नसून सदर व्यवसाय सुरु ठेवण्यास आमची संमती आहे.

  
आपला विश्वासू

DATE: 18/08/2023

CONSENT LETTER

I, Mr. Sharad Mhatarba Chakor, a resident of village Pimple, Tal.Sangamaner Dist.Ahmednagar, without coming under the pressure of anyone, hereby give this Consent Letter on my own accord that M/s Shivkrupa Stone Crusher business is running in land Gat No.522. The said business is very far away from my house and there is no nuisance/trouble for my family members and me. My family members and I have no objection to continue the said business; we agree to continue the said business.

Yours faithfully

Sd/-



# ग्रामपंचायत कार्यालय, पिंपळे

132

ता. संगमनेर, जि. अहमदनगर



\* जन्म, मृत्यु व विवाहाची नोंद वेळेवर करा. \* ग्रामपंचायत कर वेळेवर भरा. \* गाव स्वच्छ ठेवा. \* गाव हागणदारीमुक्त करा.

जावक क्र.

दिनांक :

दि. १५/०९/२०२३

सरपंच/ग्रामसेवक ग्रामपंचायत पिंपळे यांसकडून प्रमाणित करण्यात येतो कि,  
 १) कैलास चिमाजी चकोर २) गजानन वाळीबा चकोर ३) सोपान भिववा चकोर ४) बाळू निवृत्ती चकोर  
 ५) कारभारी रभाजी चकोर ६) दशरथ धोंडीबा चकोर ७) शरद म्हातारबा चकोर ८) मारुती रावबा चकोर  
 ९) भाऊपाटील वाळीबा चकोर सदर नावांची नोंद ८ अ नुसार ग्रामपंचायत रेकोर्ड ला आढळत नाही. सदर  
 माहिती ग्रामपंचायत नोंदी नुसार देण्यात येत आहे.

ग्रामसेवक

ग्रामपंचायत पिंपळे

ता. संगमनेर जि. अहमदनगर

Est.: Date 09/07/1962

**OFFICE OF GRAM PANCHAYAT, PIMPLE**

TAL. SANGAMNER, DIST. AHMEDNAGAR

---

O.No.

Date: 15/09/2023

It is certified by Sarpanch/Gram Sevak Gram Panchayat Pimpale that the entries of the names of the following persons is not found in the Gram Panchayat Record as per the Namuna 8A.

- 1) Kailas Chimaji Chakor
- 2) Gajanan Waliba Chakor
- 3) Sopan Bhiwa Chakor
- 4) Balu Nivritti Chakor,
- 5) Karbhari Rabhaji Chakor
- 6) Dashrath Dhondiba Chakor
- 7) Sharad Mhatarba Chakor
- 8) Maruti Ravaba Chakor
- 9) Bhaupatil Valiba Chakor.

This information is being provided as per Gram Panchayat records.

Sd/-

Gram Panchayat Pimple  
Tal.Sangamner Dist. Ahmednagar

कार्ज

दि ९/१०/२०२०

मा. उपविभागीय अधिकारी,  
कंगमनेर ता. कंगमनेर  
जि. अहमदनगर

विषय :- मौजे पिंपळे त्रेष्ठीक गाट नं ५२२  
मध्ये तानपुरता खानपट्टा मंजुरी मिळणे  
बाबत,

अर्जदार :- शनिश्वर हरिभाऊ चक्रोट  
श. पिंपळे ता. कंगमनेर जि. अहमदनगर

माहादेव,

वरील विषयान्वये मी खिंतनी कार्ज करणे  
बाबत मौजे पिंपळे त्रेष्ठीक मला माझ्या गाट नं ५२२  
मध्ये दगड उत्पन्न करकथेसोबत आह यासाठी मला  
तानपुरता खानपट्टाची परवानगी मिळावी ही खिंतनी

D'H. Charor.

आपला विश्वासु

शनिश्वर हरिभाऊ चक्रोट

APPLICATION

09/10/2020

To,  
The Sub-Divisional Officer,  
Sangamner, Tal. Sangamner,  
Dist. Ahmednagar.

Sub.: Regarding sanction of temporary  
quarry permit at land Gat No.522,  
situated at village Pimple, Tal.  
Sangamner, Dist. Ahmednagar.

Applicant: Dnyaneshwar Haribhau Chakor.  
R/o : village Pimple, Tal.Sangamner,  
Dist. Ahmednagar.

Sir,  
With reference to the cited subject, I hereby  
humbly applied that, I have to mine stone production  
from my land Gat No.522. Therefore, it is humbly  
requested to issue me temporary quarry permit.

Thanking you,

Yours faithfully,  
Sd/-  
Dnyaneshwar Haribhau Chakor

उपविभागीय दंडाधिकारी संगमनेर  
 संगमनेर भाग संगमनेर यांचे कार्यालय  
 क्रमांक का. वि. REV / 1279 / 2020  
 संगमनेर, दिनांक 09 / 10 / 2020

प्रति,

मंडळ अधिकारी, तळेगाव

२- प्रस्तुत प्रकृती नमूद केलेप्रमाणे  
 सविस्तार चौकशी कडून, स्वध्याहणी कडून  
 सोकन जोडलेल्या १ ते २१ मुद्द्यांच्या  
 अनुषंगाने स्वयंस्वसृष्ट अग्निप्रायासक अहवाल  
 तात्काळ सादर करावा.

  
 उपविभागीय अधिकारी  
 संगमनेर भाग संगमनेर

9594959560

Office of Sub-Divisional  
officer, Sub-division,  
Sangamner,  
ONo.Ka.Vi/REV/1279/2020  
Sangamner  
Date: 09/10/2020

---

To,

The Circle Officer,  
Talegaon.

2/- In this matter, as stated herein above,  
conduct a detailed inquiry by making spot visit and  
submit a Report immediately with your self-  
explanatory opinion pursuant to the Point Nos.1 to  
12 accompanied herewith.

Sd/-  
Sub-Divisional officer,  
Sub-division, Sangamner

## जिल्हाधिकारी कार्यालय, अहमदनगर

Email.- ah.mngdmo@gmail.com

गौण खनिज शाखा

Ph.No. ०२४१ २३४४००२

विषय - गौणखनिजांसाठी खाण परवाना देणेकरीता आवश्यक बाबी.

अ.नं.	बाब	माहिती / अभिप्राय
1	अर्जदाराचे नांव / खाणमालकांचे नांव	इमिश्वर हरिभाऊ चकोर
2	पत्ता- गांव, तालुका, जिल्हा -	मु.पो. पिंपळे
3	खाण परवाना द्यावयाचे गट क्रमांक	५२२
4	जमीनीचा प्रकार - भोगवटदार वर्ग 1, भोगवटदार वर्ग 20, भाडेपट्टेदार	प्रो.कार्ग - 9
5	खाण परवाना द्यावयाचे क्षेत्र (हे)	०.२० हे-आर
6	सदर जागा अस्तित्वात असणारी खाण आहे किंवा नवीन आहे ? याबाबत माहिती.	खाण आहे
7	खाण अस्तित्वात असल्यास खड्याची पृष्ठभागापासूनची खोली 6 मीटरपैक्षा अधिक आहे किंवा कसे?	६ मी.पैक्षा जास्त नाही
8	खाणी भोवताली असणारी वृक्षांची संख्या व मध्यापासूनचे अंदाजे अंतर	अंदाजे - २५० लघन नविन लागवड केलेले आहे. अंतर ३०२ फुट.
9	सदरची जागा राखीव क्षेत्रात समाविष्ट आहे प्रादेशिक विकास आराखड्यातील आरक्षण	राखीव क्षेत्रात समाविष्ट नाही
10	खाणीचे जागेत कोणकोणत्या गौणखनिजांचे अस्तित्त्व आहे. अ. मुख्य खनिज (अंदाजे परिमाण) ब. दुय्यम खनिज (अंदाजे परिमाण)	काड, मुरुम
11	सदर खाणीची जागा सार्वजनिक रस्ते, इमारती, मंदिरे, नद्या, नाले, जलाशय, दफनभूमी, रेल्वेमार्ग इत्यादी पासून 50 मी. चे आत आहे किंवा कसे. ?	५० मी.पैक्षा जास्त नाही
12	सदरची जागा कोणतेही पुल किंवा बंधारा यांच्या सुरक्षा क्षेत्रात आहे किंवा कसे. ? किंवा जागेचे अंतर मिटर	नाही
13	सदरची जागा ही पुरातत्व शास्त्राच्या दृष्टीने महत्वाच्या नैसर्गिक किंवा मानव निर्मित ठिकाणांच्या सानिध्यात आहे किंवा कसे. ? असल्यास अंतर (मी.)	नाही

14	सदर जागेपासून प्रकल्पासाठी आवश्यक असणा-या पाण्याचे उपलब्धतेचे ठिकाण, अंतर (मी./कि.मी.)	होळा १-टि.मि.
15	सदर जागेत सांडपाण्याची विल्हेवाट/प्रक्रिया करणे इत्यादी बाबींची अंमलबजावणी करणे शक्य आहे काय. ?	होय
16	सदर जागेचे प्र.जि.मा./इ.जि.मा./रा.मा./राष्ट्रीय महामार्ग ३ पासूनचे अंतर	२ कि.मी.
17	सदर जागा ही सपाट जमिनीवर / डोंगर / टेकडी लगत आहे काय. ?	सपाट जमिनीवर
18	सदर जागा अभयारण्य / पर्यावरण दृष्ट्या संवेदनशील क्षेत्र / राष्ट्रीय उद्याने / पश्चिम घाट जैवविविधता क्षेत्र / पेसा इत्यादी क्षेत्रात समाविष्ट आहे किंवा कसे. ?	नाही.
19	सदर जागेतून आतापर्यंत झालेले खोदकाम / उत्खनन (परिमाण)	झंदाजे १००० ब्रास
20	सदर जागेचे गावापासून / लोकवस्तीपासूनचे अंतर (मी./कि.मी.)	१ कि.मी
21	सदर जागेचे शाळा/ महाविद्यालये/रुग्णालये/ धार्मिकस्थळे इत्यादी पासूनचे अंतर	१.५ कि.मी.

Chunt

जमीन मालकाची स्वाक्षरी

Yusuf  
कामगार तलाठी चिंपळे

M. V. W.  
मंडळआधिकारी लोकोव

Date: 16/11/2018

OFFICE OF COLLECTOR, AHMEDNAGAR  
MINING BRANCH

E-mail.: [ahmngdmo@gmail.com](mailto:ahmngdmo@gmail.com)

Ph.No.0241 2344002

Sub.: Eligibility requirements for grant of quarry permit for the mining of minor minerals.

To,  
The Collector,  
(Mining Branch)  
Pune.

Sr. No.	Particulars	Compliance
1.	Full name of the Applicant/quarry owner	M/s. Roadway Solutions India Pvt ltd
2.	Address: Village, Taluka, District.	At Post Pimple
3.	Gat/Survey Number of the mining plots are demanded	Gat No.522
4.	Type of land – Occupancy Class-1, Occupancy Class-20,	Occupancy Class-1

	Lease	
5.	Area of the mining plots are demanded (H.R)	0 Hectare 20 Ares
6.	Is the site an existing mine or/ new? Information about this.	site is an existing mine
7.	If the mine exists, the depth of the mine from the surface is more than 6 meters or how?	Not more than 06 Mtrs.
8.	Number of trees around mine and approximate distance from center.	Approximately 251 small trees are planted. Distance 302 feet.
9.	Is said place is included in the reserved area. Reservation in Regional Development Plan	Not included in the reservation area.
10.	Which minor minerals exist in the mine site? a) Main minerals	Stone, Murum

	(approx. quantity) b) Secondary minerals (approx. quantity)	
11.	Whether said mine site is within 50 m from public roads, buildings, temples, rivers, drains, reservoirs, burial grounds, railway lines etc or how?	More than 50 M.
12.	Is the said Site within the safety zone of any bridge or canal or how? or distance of the site in meter.	No
13.	Is the site adjacent to archaeologically important natural or man-made sites or how? Distance (m.) if any	No
14.	Location of availability of water required for the project from the	Stream at 1 KM

	said site. Distance (m/km)	
15.	Is it possible to implement waste water disposal/ treatment etc. in the said premises?	Yes
16.	Distance of the said site from prominent District Roads/other district Roads/State Highway/National Highway	2 KM
17.	Is the said site adjacent on a flat land/mountain/hill?	On a flat land
18.	Is the site included in Sanctuary/Ecologically Sensitive Area/ National Park/Western Ghats Biodiversity Area /PESA, etc. or how?	No
19.	Digging/excavation	1000 Brass approx.

	done so far from the said site. (quantity)	
20.	Distance of the said site from village/habitation. (m/km)	1 KM
21.	Distance of the said place from Schools/Colleges/Hospitals religious places etc.	1.5 KM

Sd/-  
Signature of the Landowner

Sd/-  
Gav Kamgar Talathi Pimple

Sd/-  
Circle Officer, Talegaon.

प्रति

मा. उपविभागीय अधिकारी सा.  
 शांग संगमनेर घांण्डेस

विषय: मौजे पिंपळे येथील गट नं ५२२ मध्ये  
 ता.पुरता खाणपट्टा मंजुरी मिळोवकत.

संदर्भ: आपलेकडिले पत्र क्र. IREVI/1279/2020  
 दि. ११/०१/२०२०

महोदय,  
 उपरोक्त संदर्भिय विषयास लक्ष्मणराज विनंतीची  
 आपलेकडिले पत्र या कार्यालयात प्राप्त झाले आहे. सदर  
 पत्राच्या अनुषंगाने मौजे पिंपळे येथील गट नं ५२२ येथे  
 प्रत्यक्ष पहाणी करून स्थितिचरण केले व प्रत्यक्ष परिस्थिती  
 पाहून आपण दिलेल्या ११/०१/२०२० मधील अनुषंगाने  
 माहिती सोबत सादर केली आहे. सदर स्थितीमागे  
 सोबतिले अर्जदार यांचे गट नं ५२२ हा खाणपट्टा  
 मंजूर करणेस हरकत नाही असे इच्छिले मंजूर  
 आहे.

(नाम)  
 प. मंडळअधिकारी ता. सांगमनेर

The Circle Officer,  
Talegaon.  
Date: 10/10/2020

---

To,  
The Sub-Divisional officer,  
Sub-division, Sangamner.

Sub.: Regarding sanction of temporary  
quarry permit at land Gat No.522,  
situated at village Pimple.

Ref.: Your letter No.REV/1279/2020 dated  
9.10.2020

Sir,

With reference to the cited subject, it is submitted that, your letter has been received to this office. Pursuant to the said letter, self-inspection was carried out by conducting physical inspection at Gat No.522 at Pimple. Upon considering the actual situation, according to the given 1 to 21 points, we are submitting the information along with it. As per the above list, it is our humble opinion that there is no objection to grant the mining lease to the concerned applicant at Gat no.522.

Sd/-  
Circle Officer, Talegaon  
Tal. Sangamner



सत्यमेव जयते  
महाराष्ट्र शासन

147

कार्यकारी अभियंता यांचे कार्यालय  
राष्ट्रीय महामार्ग विभाग,

पीडब्ल्यूडी ग्रीन बिल्डिंग, उंटवाडी रोड, नाशिक - ४२२ ००२  
फोन नं. ०२५३-२५७३२७० ईमेल-eehnashik@gmail.com



स्वातंत्र्याचा अमृत महोत्सव

जा.क्र. रामविना/प्रशा/५६७१/२०२२

दिनांक : ०७/०६/२०२२

प्रति,

श्री.ज्ञानेश्वर हिरभाऊ चकोर  
रा. पिंपळे ता.संगमनेर  
जि.अहमदनगर

विषय- अंतराचा दाखला व ना-हरकत दाखला मिळणेबाबत.(शिव कृपा स्टोन क्रशर)

मौजे पिंपळे ता.संगमनेर जि.अहमदनगर येथील गट नं.५२२

संदर्भ-१. आपला दि.०५/०२/२०२२ रोजी अर्ज .

२.उपविभागीय अभियंता, राष्ट्रीय महामार्ग उपविभाग , संगमनेर यांचा अहवाल पत्र जा.क्र.रामउवि/संगमनेर/  
प्रशा/१०९/२०२२ दिनांक २५/०५/२०२२

उपरोक्त विषयांकित प्रस्ताव संदर्भिय पत्र क्र.२, अन्वये प्राप्त झाला. विषयांकित क्षेत्र नांदुरशिंगोटे-कोल्हार  
राष्ट्रीय महामार्ग क्र.१६०डी वरील मौजे पिंपळे ता.संगमनेर या गावातील गट नं. ५२२ चे महामार्ग पासून अंतराचा  
दाखला मिळणे बाबत अर्ज दाखल झाला आहे.

मौजे पिंपळे ता.संगमनेर जि.अहमदनगर या गावातील गट नं. ५२२ मधील शिव कृपा स्टोन क्रशर ते  
नांदुरशिंगोटे-कोल्हार राष्ट्रीय महामार्ग क्र.१६०डी सा.क्र.०९/६०० पासून १३००.०० मी. इतके आहे.

हे आपल्या माहितीसाठी व योग्य त्या कार्यवाहीसाठी रवाना.

स्थळ प्राप्तवर  
कार्यकारी अभियंता  
यांची सही अंग

कार्यकारी अभियंता (कृ)  
राष्ट्रीय महामार्ग विभाग,  
नाशिक

प्रत- उपविभागीय अभियंता, राष्ट्रीय महामार्ग उपविभाग , संगमनेर यांना माहितीस्तव रवाना.

**OFFICE OF EXECUTIVE ENGINEER,  
NATIONAL HIGHWAY DEPARTMENT**

PWD Green Building, Untwadi Road, Nashik-422 002

Phone No.02453 2573270 E-mail. eenhnashik@gmail.com

---

O.No.NHD/3651/2022

Date: 07/06/2022

To,

Mr.Gyaneshwar Hirbhau Chakor  
R/o : Pimpale Tal. Sangamaner  
District Ahmednagar.

Subject: In respect of receipt of Certificate of  
Distance and No Objection  
Certificate. (Shiva Kripa Stone  
Crusher) Gat No.522 at village  
Pimple Taluka, Sangamaner Dist.  
Ahmadnagar.

References –

1. Your application dated 05/02/2022.
2. Report of Sub-Divisional Engineer, National Highway Sub-Division, Sangamner letter

bearing No.MHSD/Sangamaner/Admn/109/  
2022 dated 25/05/2022

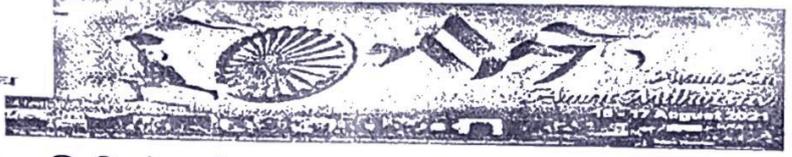
The above subject proposal has been received vide reference letter No.2. An application is filed for the issuance of Certificate in respect of the distance of the subject area from Nandur-Shingote- National Highway No.160 D to Land Gat No.522 of Village Pimple, Tal. Sangamner.

The distance of Shivkrupa Stone Crusher of Land Gat No.522 of village Pimple, Tal. Sangamner, District Ahmednagar to Nandur Shingote-Kolhar National Highway No.160D Sa.No.09/600 is of 1300.00 M.

This is for your information and appropriate action.

Sd/-  
Executive Engineer (Jr)  
National Highway Division.  
Nashik.

Copy Forwarded for information to the Sub-Divisional Engineer, National Highway Sub-Division, Sangamner.



जि.प.सा.बां.उपविभाग,पंचायत समिती संगमनेर,ता.संगमनेर,जिल्हा अहमदनगर ०२४२५-२२०२२२,ईमेल आयडी

[sangamzppwsd2014@gmail.com](mailto:sangamzppwsd2014@gmail.com)

## दाखला

दाखला देण्यात येतो कि, श्री ज्ञानेश्वर हरिभाऊ चकोर रा. पिंपळे ता.संगमनेर यांचा गट क्र. ५२२ मध्ये श्री शिवकृपा स्टोन क्रेशर या नावाने स्टोन क्रेशरचा व्यवसाय असून सदर शिवकृपा स्टोन क्रेशर हे ग्रामपंचायत पिंपळे हद्दीतील योजना बाहय ग्रामीण रस्त्या लगत आहे. तरी सदरचा दाखला हा श्री.ज्ञानेश्वर हरिभाऊ चकोर रा.पिंपळे ता.संगमनेर यांचा दिनांक ३१/१२/२०२१ च्या अर्जाच्या मागणीनुसार देण्यात आलेला आहे

जि.प.सा.बां.उपविभागा,संगमनेर  
जा.क्र/बांध/चित्र/०४/२०२२  
दि.०३/०१/२०२२

  
उपअभियंता  
जि.प.सा.बां उपविभाग  
संगमनेर जि.अहमदनगर

**Z.P. PUBLIC WORKS SUB-DEPT.  
PANCHAYAT SAMITI, SANGAMNER**

Tal. Sangamner, Dist. Ahmednagar  
Phone No.02425 220222  
E-mail.sangamzppwsd2014@gmail.com

---

**C E R T I F I C A T E**

This is to certify that Mr. Dnyaneshwar Haribhau Chakor R/o: Pimple Tal. Sangamner has a Stone Crusher business in the name of 'Shivkripa Stone Crusher' in land Gat No.522, and the said Shivkripa Stone Crusher is located on an unplanned rural road within the limit of Gram Panchayat Pimple. Therefore, the said Certificate has been issued pursuant to the application of Mr. Dnyaneshwar Haribhau Chakor R/o: Pimple Tal. Sangamaner dated 31/12/2021.

Z.P. PUBLIC WORKS  
SUB.DEPT.  
SANGAMNER  
O.No.Bandh/Chitra/04/  
2022, Dt. 03.01.2022

Sd/-  
Deputy Engineer  
Z.P. PUBLIC WORKS  
SUB.DEPT.  
SANGAMNER

